

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Kannan P.T. for M/s Fox Mandal & Associates	Advocate for Petitioner, No. 1 & 2	
2)	Jadhavmalhar P.	Counsel for Respondents 3-6	
3)	K.M. ANAND FOR MOHAN KUMAR	COUNSEL FOR RESPONDENT 1, 5 and 7	
4.	M. RASHAN ATIQ for CIBT VISION	B2	

ORDER

Counsels for both the parties are present. Put up along with TCP/194/16 on
08.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)